

9. Madhya Pradesh . . .	27.87
10. Maharashtra . . .	47 18
11. Manipur . . .	41.35
12. Meghalaya . . .	34.08
13. Nagaland . . .	42.57
14. Orissa . . .	34.23
15. Punjab . . .	40.86
16. Rajasthan . . .	24.38
17. Sikkim . . .	34.05
18. Tamil Nadu . . .	46.76
19. Tripura . . .	42.12
20. Uttar Pradesh . . .	27.16
21. West Bengal . . .	40.94

Union Territories

1. Andaman & Nicobar Islands	51.56
2. Arunachal Pradesh%	20.79
3. Chandigarh . . .	64.79
4. Dadra & Nagar Haveli .	26.67
5. Delhi . . .	61.54
6. Goa % Daman & Diu .	56.66
7. Lakshadweep . . .	55.07
8. Mizoram % . . .	59.88
9. Pondicherry . . .	55.85

* Excludes Assam where census could not be held owing to disturbed conditions prevailing there at the time of 1981 Census.

† Excludes the population of area under unlawful occupation of Pakistan and China where census could not be taken.
% Since declared as States.

Plan to set up an Education Finance Corporation

95. SHRI KRISHAN LAL SHARMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have a plan to set up an Education Finance Corporation;

(b) if so, what are the details thereof;

(c) whether Government have received any suggestions in this connection, if so, the details thereof; and

(d) by when a final decision is likely to be taken in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAJ MANGAL PANDE): (a) and (b) No, Sir.

(c) and (d) The statutory All India Council for Technical Education (AICTE) has been receiving proposals to mobilise resources for the development of Technical Education.

The AICTE has appointed a Task Force which has, *inter-alia* recommended that private resources should be mobilised for establishment of new technical institutions.

Cut on the use of Aviation Fuel

96. SHRI PARVATHANENI UPENDRA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether a 25 per cent cut has been imposed on the use of aviation fuel in view of the Gulf crisis;

(b) whether the Airforce and BSF planes are being used extensively by Ministers and other violating the cut; and

(c) if so, what are the details thereof?